

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No. 139/Chd/Pb/2018

In the matter of:

Sohan Singh Aujla & Ors.

...Petitioners

Vs.

Haveli Restaurant
& Resorts Ltd. & Ors.

...Respondents

Present: Mr.Rajinder Mahajan, Advocate for petitioner.

To be listed along with CP No.138/Chd/Pb/2018 on 04.09.2018
for preliminary hearing.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

Sd/-

(Pradeep R.Sethi)
Member (Technical)

Aug 06, 2018
subbu